

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

O.A.NO.1137/96

New Delhi, this the 14th day of February, 2000.

HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)
HON'BLE MR. M.P.SINGH, MEMBER (A)

Udal Ram (D-269) S/O Late Sh. Saggu Ram,
R/O Qr. No. 11-B, Type III, Police
Colony, Model Town-II, Delhi.

.....Applicant.

(By Advocate: Sh. Shyam Babu)

VERSUS

1. Commissioner of Police, Delhi,
Police Headquarters, I.P. Estate,
New Delhi - 110 002.
2. Senior Addl. Commissioner of Police
(Admn.), Police Headquarters, I.P.
Estate, New Delhi.
3. Dy. Commissioner of Police (HQ)I,
Police Headquarters, I.P. Estate,
New Delhi - 110 002.
4. Piara Singh (D/273) presently
working as Inspector (Ministerial).
5. Kailash Chand (D/274) presently
working as Inspector (Ministerial).

Note: Service on Respondent Nos. 4 & 5
to be effected through Respondent
No.3.

.....Respondents

(By Advocate: Sh. B.S.Gupta through learned proxy
Sh. S.K.Gupta.

O R D E R (ORAL)

By Hon'ble Mrs. Lakshmi Swaminathan, M (J):

Sh. Shyam Babu, learned counsel for the
applicant has submitted that the applicant Sh. Udal Ram
has unfortunately expired on 11.11.97 during the pendency
of this OA. He has also submitted ^{that he} he had written to the
family members of the applicant but he has not received
any further instructions. It is noticed that the issue
involved in this case is regarding seniority.

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(2)

In the circumstances, nothing survives in this application. OA No. 1137/96 is accordingly dismissed. No order as to costs.

M.P. Singh
(M.P. Singh)
Member (A)

/sunil/

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

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